

ITEM NO.1727

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 5128/2024

PRAMOD KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 231270/2023 - EXEMPTION FROM FILING O.T.

Date : 18-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
[IN CHAMBER]

For Appellant(s) : Ms. Munisha Anand, Adv.
Mr. Rohit Pandey, Adv.
Mr. Adhyayan Gupta, Adv.
Ms. Sadhana Sandhu, AOR
Ms. Ashtha Shrivastav, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 89112 of 2025

For the reasons stated in application, delay in filing the
spare copies is condoned.

IA No. 89112 of 2025 stands allowed.

(TARUN MAHAJAN)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)